

12.14-30 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:-

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1961, agreed without any amendment to the Newspaper (Price and Page) Con-

tinuance Bill, 1961, which was passed by the Lok Sabha at its sitting held on the 31st August, 1961".

12.14-45 hrs.

LEAVE OF ABSENCE

Mr. Speaker: I have to inform the House that the Committee on Absence of Members from the Sittings of the House in their Twenty-fifth Report have recommended that leave of absence be granted to the following 12 Members for the periods indicated against each:

1. Shrimati Ila Palchoudhuri	28th March to 5th May, 1961 (Thirteenth Session).
2. Shri Mandali Venkata Krishna Rao	14th February to 7th April, 1961 and 13th April to 5th May, 1961 (Thirteenth Session).
3. Shri N. K. Sanghi	30th March to 21st April, 1961 (Thirteenth Session).
4. Shri Kansari Halder	14th March to 5th May, 1961 (Thirteenth Session).
5. Shri L. Elayaperumal	18th April to 5th May, 1961 (Thirteenth Session).
6. Shri S. C. Choudhury	7th August to 25th August, 1961 (Fourteenth Session).
7. Her Highness Maharani Vijaya Raje Scindia of Gwalior	7th August to 8th September, 1961 (Fourteenth Session).
8. Shri Balasaheb Salunke	7th August to 25th August, 1961 (Fourteenth Session).
9. Thakore Shri Fatehsinhji Ghodasar	7th August to 23rd August, 1961 (Fourteenth Session).
10. Shri K. Ashanna	7th August to 31st August, 1961 (Fourteenth Session).
11. Shri A. Doraiswami Gounder	21st August to 5th September, 1961 (Fourteenth Session).
12. Shri Kamal Narayan Singh	7th August to 8th September, 1961 (Fourteenth Session).

I take it that the House agrees with the recommendations of the Committee

Hon. Members: Yes.

Mr. Speaker: The Members will be informed accordingly.

"That Shri Chandramani Lal Choudhry be appointed to the Joint Committee on the Religious Trusts Bill, 1960 in the vacancy caused by the death of Shri Bholi Sardar."

12.15 hrs.

RELIGIOUS TRUSTS BILL

APPOINTMENT OF MEMBERS TO JOINT COMMITTEE

Shri Radhelal Vyas (Ujjain): I beg to move:

Mr. Speaker: The question is:

"That Shri Chandramani Lal Choudhry be appointed to the Joint Committee on the Religious Trusts Bill, 1960 in the vacancy caused